



2026:AHC:51646-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 20443 of 2014

Narendra Kumar and another

.....Petitioner(s)

Versus

State of U.P. and 3 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Amar Jeet Upadhyay
Counsel for Respondent(s)	:	Jagdish Pathak, S.C., Nitin Kumar Agrawal, Rajesh Yadav

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE

HON'BLE KSHITIJ SHAILENDRA, J.

1. This petition was filed by the petitioners in the year 2014 seeking a direction to the respondents not to dispossess them from the land in question and approve the map submitted by them before the respondent nos. 3 and 4.
2. Notices were directed to be issued, however, no interim order was granted.
3. None is present for the petitioner despite the fact that the writ petition is listed in the category 'Oldest Pending Cases In This High Court, For Priority Hearing'.
4. It appears that due to passage of time, the petitioners have lost interest in the petition. The same is, therefore, **dismissed** for non-prosecution.

March 13, 2026

nd/vs

(Kshitij Shailendra, J) (Arun Bhansali, CJ)